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ITEM NO.45

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Crl) No(s).6622/2013

AKHILESH AND ORS

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for stay,exemption from filing O.T. and office report )

Date: 21/01/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Sanjay Sharma,Adv.

For Respondent(s)

Mr Vijay Pal Sharma, Adv.  
Mr. Haresh Raichura,Adv.  
Ms Nazish Fatima, Adv.  
Mr. M.R. Shamshad ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Matter falls under complete category.

Registry to process the matter for listing before the Hon'ble Court  
as per rules.

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|--|--|--------------|--|
|  |  | (M.A.SAYEED) |  |
|  |  | REGISTRAR    |  |

hj